## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2333 ANSWERED ON:06.08.2003 NATIONAL COMMISSION FOR CHILDREN IQBAL AHMED SARADGI

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the National Commission for Children has been constituted and started functioning;

(b) if so, the main aims and objects of this Commission;

(c) whether the Commission has certain judicial powers and is mandated to safeguard the interests of children, guide Government policy on child-related issues and review the laws and programmes for the survival, development and protection of children;

(d) if so, whether the Commission will visit States also; and

(e) if so, the details thereof?

## Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI JASKAUR MEENA)

(a),(b),(c),(d)&(e) The proposal to set up a National Commission for Children is under consideration of the Government.